

Proposal of Madhya Pradesh for sports academies

‡554. MISS ANUSUIYA UIKEY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of scheme of Government to develop sports academies operated by the State Governments;

(b) whether any proposals have been received for support/grant for development of State men's hockey academy, shooting academy, horse-riding academy, martial art academy, water sports academy run by the Madhya Pradesh Government; and

(c) if so, action being taken by the Government and by when these would be sanctioned alongwith the details of the likely date thereof?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) There is no separate scheme for development of sports academies in the States. However, if viable proposals for creation of sports infrastructure and for promotion of sports are received from the State Governments, the same can be considered under the Scheme of National Sports Development Fund.

(b) and (c) No proposal supported with detailed project report has been received from the State Government of Madhya Pradesh.

Estimated revenue through CWG-2010

555. SHRI MANI SHANKAR AIYAR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Commonwealth Games Organising Committee has agreed to reimburse Government from revenues generated by ticket sales, sponsorship, advertising etc., for the moneys made available to the Organising Committee;

(b) Government's present estimates of the revenues likely to be generated by the Organising Committee, ergo the net expenditure likely to be incurred by Government; and

(c) how this estimated overall expenditure compares with the estimates considered by Government in authorizing the Indian Olympic Association to bid for the Games in 2003?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (DR. M.S. GILL): (a) Yes, Sir.

‡Original notice of the question was received in Hindi.